



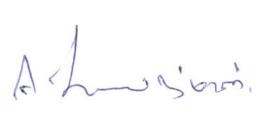

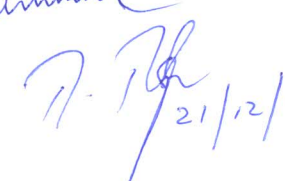



NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCA/11/2016
NAME OF THE PETITIONER(S) : N. Shankaranarayan
NAME OF THE RESPONDENT(S) : Aruna Theatres & Enterprises (Private) Limited and others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	A.K. Raghavulu	Counsel for Applicant	
2.	RAMESHCHANDRAN VIGNATHARAN	Counsel for R2	
3.	R. Aphorasmithy C.A.	Investigative Auditor	
4.	A.R. Pradeep	Counsel for 20, 22 & 24 th Respondent.	
5.	A. ABDUL RAHMAN (SOS) B. DHANARAJ	Counsel for 14 th Respondent	
6.	C. Umashankar	Counsel for R18	
7.	R. RATESH	Counsel for R21 & R23 in CA 1/13	
8.	K. RAMASAMY G.V. MOHAN KUMAR	Counsel for Respondent No 4	

ORDER

Counsel for Applicant present. Counsel for R1 and R18 present. Counsel for R2 present. Counsel representing senior counsel for R4 present. Counsel for R14 present. Counsel for R20, R22 and R24 present. Counsel for R21 and R23 present. Counsels for both the sides made submissions in relation to C.A.No.1 of 2013 came to be filed in the CLB and stood transferred and renumbered as T.C.A.No.11 of 2016. Counsel for R4 stated that he adopts the submissions made by counsel for R21 and R23. Order is reserved.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)